

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 141 of 2014, IA No. 240 of 2014 & 123 of 2014 & IA No. 220  
of 2014**

**Dated : 20<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal No. 141 of 2014 & IA No.240 of 2014**

**Sai Wardha Power Ltd. ... Appellant(s)  
Versus  
Reliance Infrastructure Ltd. & Anr. ... Respondent(s)**

**Appeal No. 123 of 2014 & I.A. No. 220 of 2014**

**Reliance Infrastructure Ltd. ... Appellant(s)  
Versus  
Wardha Power Company Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan**

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **8<sup>th</sup> September, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

rkt